

I/9177/2023

File No – IT-02/2/2023-IT-FSSAI
Food Safety and Standards Authority of India
(A Statutory Authority established under the Food Safety and Standards Act, 2006)
(Regulatory Compliance Division)
FDA Bhawan, Kotla Road, New Delhi -110002

Dated 13th April, 2023

CIRCULAR

Sub: Instructions pertaining to temporary downtime of FoSCoS portal for 3 days i.e. 28th to 30th April 2023-reg.

Due to scheduled migration activity of database server, Food Safety and Compliance System [FoSCoS] portal will remain non-operational for 3 days i.e. 28-04-2023 to 30-04-2023.

2. Since no service will be available during the mentioned time, users (FBOs, Authorities, etc.) of FoSCoS portal are advised that the tasks pertaining to license/registration viz. Renewal Application, Modification, Response to improvement notice etc. should be planned accordingly.

3. It is requested that this circular shall be widely publicised to all stakeholders. _

(S Sharad Rao)
Joint Director,
Regulatory Compliance Division,
Food Safety and Standards Authority of India

To

1. All Food Business Operators, Associations, Food Safety Mitra, and other stakeholders.
2. Commissioners of Food Safety of all States/UTs and Directors of all Regional Offices, FSSAI
3. CTO, FSSAI, with a request for uploading on the FSSAI website

Copy for information to:

1. All Divisional Heads of FSSAI
2. PPS to Chairperson, FSSAI
3. PS to CEO, FSSAI